

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:106
ANSWERED ON:02.12.2003
SLUM REHABILITATION PROGRAMME IN MUMBAI
CHANDRAKANT BHURAO KHAIRE

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government of Maharashtra had sought Central Government's approval for a slum Rehabilitation Programme for slum dwellers of Mumbai during November, 1995;
- (b) if so, the details of the Scheme submitted, indicating the Central Government land involved therein; and
- (c) the details of salt-pan lands and steps taken to handover these lands for Slum rehabilitation purposes, or to grant a `No Objection Certificate` for the purpose?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI BANDARU DATTATRAYA)

(a)&(b): The Government of Maharashtra in November, 1995 had sent a communication proposing transfer of land belonging to different Ministries/agencies of the Central Government and occupied by slums for carrying out slum redevelopment and improvement schemes.

(c): Village-wise details of Salt Pan land in Mumbai alongwith the status are annexed. A Group of Ministers has been constituted to examine the issues relating to utilization of the surplus Salt Pan land.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA USQ.NO. 106 FOR 02.12.2003.

Village-wise details of Salt Pan Land in Mumbai

S.No.	Village	Total land (Ha)
1.	DAHISAR	175.00
2.	MALVANI	18.00
3.	PAHADI	40.00
4.	MULUND	456.00
5.	NAHUR	86.00
6.	BHANDUP	220.00
7.	KANJUR	598.00
8.	WADALA	164.00
9.	ANIK	54.00
10.	TURBHE	148.00
11.	MANDALE	105.00
12.	CHEMBUR	57.00
13.	GHATKOPAR	56.00
TOTAL:		2177.00

SUMMARY OF SALT PAN LANDS

- | | | |
|----|----------------------------------------------------------------------------------------------|-------------|
| 1. | Area Available for development | 346.00 Ha |
| 2. | Additional areas to be made available for development with modification of Development Plan: | |
| | (i) Areas under NDZ | 71.00 Ha } |
| | (ii) Areas under CRZ | 74.00 Ha } |
| | (iii) Area under CRZ | 176.00 Ha } |
| | | 321.00 Ha |
| 3. | Areas already allotted to: | |
| | (i) State Govt. Agencies | 194.00 Ha } |
| | (including 75.00 Ha area given for Bhandup Sewerage Project and is falling under CRZ-I) | 269.00 Ha } |
| | (ii) Central Govt. Agencies | 75.00 Ha } |

4.	Area under ownership disputes		134.00 Ha
5.	Area under Encroachment:		
	(i) Multi-storyed Development	156.00 Ha}	174.00 Ha
	(ii) Slums	18.00 Ha}	
6.	Areas not available for development:		
	(i) Areas under CRZ-I	923.Ha }	
	(ii) Area lost in court	} 10.00 Ha}	933.00 Ha
	case in Nahur Village		
	Total Salt Pan Land under Transfer of		2177.00 Ha
	Ministry of Urban Development &		
	Poverty Alleviation:		